

**GOVERNMENT OF INDIA
LABOUR AND EMPLOYMENT
LOK SABHA**

UNSTARRED QUESTION NO:923

ANSWERED ON:27.07.2015

Wages for Staff/Labourers of Tea Gardens

Datta Shri Sankar Prasad

Will the Minister of LABOUR AND EMPLOYMENT be pleased to state:

- (a) the details of policy being adopted to fix the wages for the staff as well as labourers working in tea gardens in Assam and West Bengal and other facilities provided to them;
- (b) the details of criterion fixed to finalise wages of tea garden staff and labourers along with procedure adopted to define wages for employees;
- (c) whether the wages drawn by tea garden staff and labourers is very low in the wake of mounting price rise and recession in the country; and
- (d) if so, the details of remedial steps taken by the Government?

Answer

MINISTER OF STATE (IC) FOR LABOUR AND EMPLOYMENT
(SHRI BANDARU DATTATREYA)

(a) to (d): The wages of tea garden workers in Assam and West Bengal are fixed based on a settlement between the employers association and the employees union. Apart from wages food grains, dry tea and fuel are being provided to tea garden workers by the management in Assam and these are also treated as parts of wages.

In case of West Bengal, a tea garden worker gets weekly subsidized ration which form part of wages.

The wage agreement reached between producers association and workers union from time to time are expected to take into account factors such as rise in prices apart from concessional food grain, fuel etc. The Government of West Bengal has been requested to revise and notify the wages (both cash and kind) for tea plantation workers under the Minimum Wages Act, 1948.
